

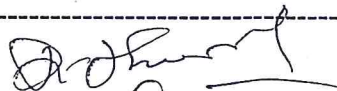
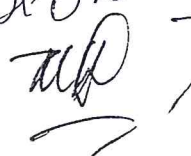
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/106/(IB)/2017
NAME OF THE PETITIONERS : KOVIL NAGARAM BENEFIT FUND LTD
NAME OF THE RESPONDENT : ROC CHENNAI
UNDER SECTION : 252(3)

S.No.	Name (in Capital)	Represented by	Signature
R.	TAMIZHIVANAN	PCS	
B.	SRIDHAR	Dy RoC	

ORDER

PCS R.Tamizvanan and Dy. RoC Mr. Sridhar present. Heard both sides. Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)